

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. TCP 36/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Sagar Ambedkar
V/s
Urban Genesis Pvt. Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

Counsel, Pranav Shah i/b Akshay Petkar appeared for the Respondent nos. 3 and 4.

None present on behalf of the Petitioner. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)